

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Confirmation/ Regularization of officers of the Jammu and Kashmir Legal (Gazetted) Service.

Reference : J&K Public Service Commission's No. PSC/DPS/16/2025-05(C.No.7655407) dated 04.07.2025

Government Order No. **8255**-JK(LD) of 2025.

Dated. 15 -07-2025.

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization of the following Assistant Legal Remembrancers as Deputy Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service in the Pay Level-11 (67700-208700) from the dates shown against each:-

S.No.	Name of the officer S/ Shri	Date of confirmation/ regularization
1.	Zahoor Abass	02.03.2024
2.	Zahoor Ahmad Wani	02.03.2024
3.	Syed Ahsan Ul Haq	02.03.2024
4.	Zareena Akhtar	02.03.2024
5.	Tawheeda	02.03.2024

The Officers upon their promotion shall continue at their present place of posting till further orders.

The Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

Dated.15-07-2025

No. LAW-Estt/40/2025-10

Copy to the:

1. Principal Secretary to Government, Agriculture Production and Farmers Welfare Department.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary to the Government, Transport Department.
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Commissioner, Food and Drugs, J&K
6. Mission Director, ICDS, J&K.
7. Secretary, J&K Public Service Commission.
8. Director Litigation, Jammu/ Kashmir.
9. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.

Neysingh
15-07-25

10. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
11. Concerned officers for information.
12. Incharge Website, Department of Law, Justice and PA.
13. Government Order file
14. Concerned file.

Reyaz Ali Bhat
15.07.25

(Reyaz Ali Bhat)
Assistant Legal Remembrancer